

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. **Shri Ashok Basu, Chairman**
2. **Shri G.S. Rajamani, Member**
3. **Shri K.N.Sinha, Member**

Petition No.36/2001

And in the matter of

Approval of generation tariff for Farrakka STPS for the period from 1.4.2001 to 31.3.2004

And in the matter of

National Thermal Power Corporation Ltd.

Vs

1. West Bengal State Electricity Board, Calcutta
2. Bihar State Electricity Board, Patna
3. Jharkhand State Electricity Board
4. Grid Corporation of Orissa Ltd., Bhubaneswar
5. Damodar Valley Corporation, Calcutta
6. Power Deptt., Govt. of Sikkim, Gangtok
7. Assam State Electricity Board, Guwahati
8. APTRANSCO, Hyderabad
9. Madhya Pradesh State Electricity Board, Jabalpur
10. Tamil Nadu State Electricity Board, Chennai
11. Kerala State Electricity Board, Trivandrum
12. Karnataka Power Transmission Corporation Ltd., Bangalore
13. Uttaranchal Power Corporation Ltd., Dehradun
14. Gujarat Electricity Board, Vadodara
15. Union Territory of Pondicherry, Pondicherry
16. Rajasthan Rajya Vidyut Prasaran Nigam Ltd, Jaipur
17. Haryana Vidyut Prasaran Nigam Ltd, Panchkula
18. Power Department, Union Territory of Chandigarh, Chandigarh ..**Respondents**

The following were present

1. Shri K.K. Garg, GM (C), NTPC
2. Shri M.S. Chawla, NTPC
3. R. Datt, AGM (Comml.)
4. Shri D.S. Sharma, NTPC
5. Smt. Ranjna Gupta, Mgr. (Comml), NTPC
6. Shri R.Singhal, NTPC
7. Shri R. Mazumdar, NTPC
8. Shri K.K. Pande, GRIDCO
9. Shri R.K. Mehta, Advocate, GRIDCO
10. Shri T.P.S. Bawa, Superintending Engineer, PSEB
11. Shri D. Khandelwal, MPSEB
12. Shri R.K. Arora, HVPN

ORDER
(DATE OF HEARING : 25.3.2003)

It is seen that additional capitalisation for the years 1997-98, 1998-99 and 1999-2000 is the subject matter of Petition No.96/2002 for the period 1.4.2000 to 31.3.2001. Petition No.96/2002 was last heard on 28.11.2002 and the order was reserved. Shri Shri K.K. Garg, GM appearing on behalf of the petitioner, NTPC submitted that the present petition No. 36/2001 was filed for the approval of generation tariff for Farrakka STPS for the period 1.4.2001 to 31.3.2004 and was linked with the Petition No.96/2002 for the period 1.4.2000 to 31.3.2001. He further submitted that the closing project cost as on 31.3.2001 considered by the Commission for determination of final tariff in Petition No.96/2002 would be the opening project cost for the determination of tariff in this petition for the period 1.4.2001 to 31.3.2004.

2. On the issue of additional capitalisation Shri R.K. Mehta, Advocate, GRIDCO submitted that the Commission should take a view whether to allow additional capitalisation during the present tariff period or in the subsequent tariff period. He further submitted that ABT should be given effect prospectively. The Commission observed that as this issue was not connected with this petition, GRIDCO should consider & file a separate petition, if it so desired.

3. We direct that Petition No.36/2001 shall be listed for hearing after the order is issued in Petition No.96/2002.

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(G.S. RAJAMANI)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 6th May, 2003